

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 16 OF 2017 &
IA NOS. 38 AND 39 OF 2017**

Dated: 30th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**The Chief Engineer/ SLDC,
Rajasthan Vidyut Prasaran Nigam Ltd. & Ors. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mrs. Swapna Seshadri

ORDER

Issue notice to the Respondents returnable on 14.2.2017. Dasti, in addition, is permitted.

List the matter on **14.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**